

(e) if so, the main features thereof and whether a copy of it will be laid on the Table?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):
(a) Yes, Sir. The current Trade Agreement expired on 21st July, 1959.

(b) and (c) An Afghan Trade Delegation is at present in New Delhi and negotiations for a new Arrangement are in progress.

Maps Published in China and Russia

*197. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:
Shri Rajendra Singh:
Shri Shivananjappa:
Shri Vajpayee:
Shri Bhakt Darshan:
Pandit D. N. Tiwary:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No 1960 on the 22nd April, 1959 and state:

(a) whether Government has since received any reply from the Chinese and Russian Governments regarding the publication of Maps in China and Russia showing large chunks of our territory as part of their territories;

(b) if so, the nature of the reply received, and

(c) what further steps Government propose to take in the matter?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):
(a) to (c) No further communication has been received from either Government

Violation of Air Space on Goa Border

*198. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) the number of aircrafts which violated the air space on Goa Border during 1959 so far; and

(b) the action taken in the matter?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):
(a) Twelve.

(b) We are still considering what suitable action can be taken to prevent these violations

Imprisonment of Mr. Tamba in Goa

*199. } Shri Vajpayee:
Shri Achar:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Portuguese Military Tribunal in Goa sentenced Mr Shridhar Poroh Tamba, Advocate for three years' rigorous imprisonment for his defence of freedom fighters before the Tribunal; and

(b) if so, Government's reaction thereof?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):
(a) and (b) We have been informed that Shri Shridhar Poroh Tamba was sentenced to three years' rigorous imprisonment. The precise nature of the charge and the statements made by Shri Tamba to the police in Goa are not known to us. We are, therefore, unable to express any views on this case

Manufacture of Newsprint

*200. Shri Assar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have supplied twenty tons of bagasse to Japanese paper experts for experimental purposes; and

(b) if so, what is the result of the experiment?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). To examine the feasibility of manufacture on newsprint from bagasse arrangements have been made to despatch about 8 tons of bagasse to Japan for experimental purposes. The consignment is now in the course of shipment by sea.